

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 75 of 2013 & IA 122 of 2013

Dated : 11th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Superintending Engineer, Dindigul Electricity Circle, Tamil Nadu Generating & Dist. Co.Ltd. ... Appellant(s)

Versus

M/s Sreenivasa Balaji Papers Pvt. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. S Vallinayagam

Counsel for the Respondent(s):

ORDER

We have heard the Learned Counsel for the Appellant.

Issue notice to both the Respondents returnable on 23.04.2013. Registry is also directed to serve notice. Dasti service is permitted.

Post the matter on **23.04.2013 at Chennai Circuit Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/pg